

Government of India /State
Department of -----

Form GST PMT -2A

(See Rule ----)

Order for re-credit of the amount to cash or credit ledger

Date –

Reference No.

1. GSTIN –
2. Name –
3. Address –
4. Tax Period to which the credit relates –
5. Ledger from which debit entry made for claiming refund - cash / credit ledger
6. Order no. and date –
7. Amount of credit -

Sr. No.	Act	Amount of credit				Total	
		Tax	Interest	Penalty	Fee		
1	2	3	4	5	6	7	8

8. Reason for re-credit –